

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Special Bench (Video Conference)**

CORAM – SHRI P. MOHAN RAJ, HON'BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 181/9/HDB/2020
NAME OF THE COMPANY	VBC Ferro Alloys Ltd
NAME OF THE PETITIONER(S)	AVD Prasada Rao
NAME OF THE RESPONDENT(S)	VBC Ferro Alloys Ltd
UNDER SECTION	9 of IBC

**ORDER**

Ld. Counsel Mr. B.V. Prasad appears on behalf of the Operational Creditor.

Learned Counsel for the Operational Creditor is present and reported that the Petitioner has passed away, however, he could not specify the exact date of his demise. Seeks permission to file death certificate along with memo. Permission granted.

List the matter on 22.12.2022 for further steps.

*Sdf*

**Satya Ranjan Prasad  
Member (Technical)**

*Sdf*

**P. Mohan Raj  
Member (Judicial)**